

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.04.2019 (WEDNESDAY)

Court II
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 801 of 2018	IMECO Limited Vs. BEML Limited	Kunal Godhwani	Aditya Sharma
2.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
3.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
4.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. with	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
5.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal
6.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	
7.	Comp. App. (AT) No. 46 of 2019	Neurosynaptic Communications Pvt. Ltd & Ors. Vs. The Registrar of Companies, Bangalore	Gurminder Dhani	

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By Order

-sd/-

Registrar